

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)**

16.COMP.APPL/226(MB)2024
IN
CP/245(MB)2021

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Ruchi Off-Shore Marketing Private
Limited

Section 271-273 of Companies Act, 2013, Rule 11 of NCLT Rules, 2016

ORDER

COMP.APPL/226(MB)2024

1. Adv. Manish Jha a/w Mr. Arun Kumar Sinha, Ld. Counsel for the Applicant/Liquidator present through physical mode. No Representation on behalf of the Respondent.
2. The present Application is filed by the Applicant/Liquidator to take on record the Half Yearly return for the period from October, 2023 to March, 2024. The same is taken on record. COMP.APPL/226(MB)2024 is allowed to that effect and **disposed of.**

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)